GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:830
ANSWERED ON:24.07.2015
Social Sector Schemes
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Will the Minister of FINANCE be pleased to state:

- (a) whether there has been a cut in the budget for social sector schemes in the financial year 2015-16 as compared to 2013-14 and 2014-15:
- (b) if so, the details of allocations made for social sector during 2013-14, 2014-15 and 2015-16;
- (c) the reason for the reduction in the social sector spending during the current financial year;
- (d) whether the Government proposes to wind up some welfare schemes;
- (e) if so, the details thereof, State-wise including Maharashtra; and
- (f) whether the Government proposes to implement new development schemes, if so, the details thereof and the financial provision made in respect of such development schemes, State-wise including Maharashtra?

Answer

- (a) &
- (b) No, Sir. Table showing allocation for social sector schemes is enclosed as Annexure 'A'.
- (c) Question does not arise.

(d)

&

- (e) No, Sir. However, consequent upon accepting the recommendations of 14th Finance Commission raising devolution of Central Taxes & Duties from 32% to 42%, Government has delinked eight programmes from support from the Centre (list enclosed as Annexure 'B'). However, keeping in mind that some of the schemes represents national priorities, especially with regard to schemes meant for the poor and some of the schemes are legal obligations, Government has decided to continue its full support to 31 schemes (list enclosed as Annexure 'C') and support 24 schemes with changed sharing pattern (list enclosed as Annexure 'D').
- (f) New development schemes in respect of various social sectors are implemented by various administrative Ministries/ Departments, making financial provision thereon, with the approval of the Parliament.

Annexure-A

Allocation made under various Ministries/Departments

(`crore)

Ministry/Department 2013-14 2014-15 2015-16

Plan Actual Plan

(Provisional) Actual Plan (BE)

Ministry of Health 25073.87 26024.67 27667.00

Ministry of Rural Development 61110.81 69761.35 73270.00

Ministry of Human Resource Development 57867.41 55053.13 54894.00

Ministry of Minority Affairs 3007.49 3069.01 3713.00

Ministry of Tribal Affairs 3821.00 3831.95 4792.00

Ministry of Social Justice and Empowerment 5417.69 5668.28 7032.00

Ministry of Women and Child Development 17950.00 18436.19 10287.00

Ministry of Youth Affairs and Sports 1012.47 994.09 1389.00

Ministry of Labour and Employment 1594.00 1276.55 2153.00

Ministry of Housing and Urban Povery Alleviation 1077.03 2715.42 5625.00

Grand Total 177931.77 186830.64 190822.00

Annexure - 'B'

Schemes delinked from support from the Centre

- 1. National e-Governance Plan
- 2. Backward Regions Grant Funds
- 3. Modernization of Police Forces
- 4. Rajiv Gandhi Panchayat Sashaktikaran Abhiyaan (RGPSA)

- 5. Scheme for Central Assistance to the States for developing export infrastructure
- 6. Scheme for setting up of 6000 Model Schools
- 7. National Mission on Food Processing
- 8. Tourist Infrastructure

Annexure - 'C'

Schemes to be fully supported by Union Government

- 1. Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGA)
- 2. Multi Sectoral Development Programme for Minorities (MSDP)
- 3. Pre-Matric Scholarship for children of those engaged in unclean occupation
- 4. Scholarship schemes (Post and Pre Matric) for SC, ST and OBCs
- 5. Support for Machinery for implementation of Protection of Civil Rights Act, 1955 and Prevention of Atrocities Act 1989
- 6. National Programme for persons with Disabilities
- 7. Scheme for providing Education to Minorities
- 8. Umbrella scheme for education of ST Children
- 9. Indira Gandhi MatritvaSahyogYojna (IGMSY)
- 10. Integrated Child Protection Scheme (ICPS)
- 11. Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG)- SABLA
- 12. National Nutrition Mission (NNM)
- 13. Scheme for protection and development of women
- 14. Assistance for schemes under proviso(i) to Article 275(1) of the Constitution
- 15. Special Central Assistance to Tribal Sub-Plan
- 16. SarvaShikshaAbhiyaan (Financed from Education Cess)
- 17. Mid Day Meal
- 18. Schemes of North Eastern Council
- 19. Special Package for Bodoland Territorial Council
- 20. National Social Assistance Programme (NSAP) including Annapurna
- 21. Grants from Central Pool of Resources for North Eastern Region and Sikkim
- 22. Social Security for Unorganized Workers Scheme
- 23. Support to Educational Development including Teacher Training and Adult Education
- 24. Border Area Development Programme
- 25. Member of Parliament Local Area Development Scheme (MPLADS)
- 26. Cess backed allocation for Pradhan Mantri Gram SadakYojna (PMGSY)
- 27. Roads and Bridges financed from Central Road Fund
- 28. Project Tiger
- 29. Project Elephant
- 30. Additional Central Assistance for Externally Aided Projects (Loan Portion)
- 31. Additional Central Assistance for Externally Aided Projects (Grant Portion)

Annexure - 'D'

Scheme to be run with the Changed Sharing Pattern

- 1. Cattle Development
- 2. Mission for Integrated Development of Horticulture
- 3. RashtriyaKrishiVikasYojana
- 4. National Livestock Mission
- 5. National Mission on Sustainable Agriculture
- 6. Dairy VikasAbhiyaan
- 7. Veterinary Services and Animal Health
- 8. National Rural Drinking Water Programme
- 9. Swaccha Bharat Abhiyaan (Rural and Urban)
- 10. National Afforestation Programme
- 11. National Plan for Conservation of Aquatic Eco-Systems (NPCA)
- 12. National AIDS and STD Control programme
- 13. National Health Mission
- 14. National Urban Livelihoods Mission (NULM)
- 15. RashtriyaMadhyamikShikshaAbhiyaan (RMSA)
- 16. Strategic Assistance for State Higher Education RashtriyaUchchaShikshaAbhiyan (RUSA)
- 17. For Development of Infrastructure Facilities for Judiciary
- 18. National Land Records Modernisation Programme
- 19. National Rural Livelihood Mission (NRLM)
- 20. Rural Housing- Housing for All
- 21. Integrated Child Development Service
- 22. Rajiv Gandhi Khel Abhiyan (RGKA) (erstwhile Panchayat YuvaKridaaur Khel Abhiyan (PYKKA)
- 23. PMKSY(including Watershed programme and Micro irrigation)
- 24. Impact Assessment Studies of AIBFMP